

[Shri Jagjivan Ram]

Canal may be run during the current lean season in the following manner :

Month	Ten-day period	Withdrawal
April, 1975	21st to 30th	11,000 cusecs
May, 1975	1st to 10th	12,000 cusecs
	11th to 20th	15,000 cusecs
	21st to 31st	16,000 cusecs

Joint teams consisting of experts of the two countries will observe, at the appropriate places, in both the countries, the effects of the Farakka withdrawal in Bangladesh and on the Hooghly river for the benefit of the Calcutta Port. A joint team will also be stationed at Farakka to record the discharges into the Feeder Canal and the remaining flows for Bangladesh. The teams will submit their report to both the Governments for consideration.

Since the discussions regarding allocation of the minimum flows of the Ganga during the lean months are continuing between the two Governments the present agreement is a provisional arrangement to enable the running of the feeder canal. This agreement is a break-through for the Farakka issue and sets an outstanding example of mutual understanding and accommodation of the two neighbouring countries in the development of the waters of an international river. It is hoped that this understanding will further reinforce the relations between the two countries and would enable expeditious settlement by negotiations of the Farakka issue on a lasting basis.

I am happy to inform the House that the canal started running at 11 O'clock this morning.

श्री जटल बिहारी बाजुपेयी (ग्वालियर) : अध्यक्ष महोदय, हम लोग इस पर बहस करना चाहेंगे। देश में यह तराई है कि यह समझौता संतोषजनक नहीं है। और आश्चर्य की बात यह है कि पश्चिम बंगाल का कोई प्रतिनिधि जो प्रतिनिधि मण्डल ढाका गया था उस में शामिल नहीं किया गया। मैं नहीं जानता ऐसा क्यों हुआ।

MR. SPEAKER : Shri Samar Guha.

SHRI SAMAR GUHA (Contd) : Although I am not happy at all that had been stated, I should say that at least

an agreement had been reached with Bangla Desh. That is the most significant point.

MR. SPEAKER : I called you for the next item.

SHRI SAMAR GUHA : There are other points which are certainly to be discussed; we will hold a discussion. That discussion may be sensitive at the moment. I congratulate the hon. Minister, he has succeeded.

MR. SPEAKER : Now that you have spoken, you need be given a chance.

13.23 hrs.

STATEMENT BY MEMBER RE. CERTAIN INFORMATION GIVEN BY THE HOME MINISTER

ON 8TH APRIL, 1975

RE : INCIDENTS IN CALCUTTA

SHRI SAMAR GUHA (Contd) : I am thankful to you for permitting me to raise this matter....

MR. SPEAKER : Kindly come to the statement. No introduction. That will not form part of the statement. You can lay it on the Table of the House.

SHRI SAMAR GUHA : Mr. Speaker, Sir, in his speech in Lok Sabha on the 8th April, 1975 the Hon'ble Home Minister by accepting the report sent to him by the Government of West Bengal attributed the cause of violence and rowdism to me. Within a few minutes after the ugly incident of anti-JP demonstration and physical assaults on me and others on the 2nd April, 1975, I had informed to the Home Minister over the phone and communicated to him immediately what actually happened there. Before accepting the statement of the Government of West Bengal, elementary Parliamentary norms and political courtesy demanded that he should have verified from me if I had anything to say about the report. The Home Minister wholly disbelieved me and accepted the report of the West Bengal Government as correct.

In the report, it has been said : Tension however increased subsequently due to counter demonstration by the followers of N.N.S. and the speeches given by Shri Samar Guha, M.P. Shri Samar Guha made the following remarks : "Goondaism is going on under the direction of Indira Gandhi; Indira Gandhi and her favouritism Chief Minister are leaders of goonda gang". Report further

stated : "Shri Samar Guha began castigating Congress, the Chatra Parishad and the Yuva Congress. Irritated by his utterances some of the demonstrators surged towards the car".

The speeches attributed to me are totally incorrect fabricated and maliciously concocted to provide a camouflage to the unprovoked vandalism committed against JP, myself and others.

All Calcutta newspapers reported vividly what happened at the gate of the Institute on 2nd April, 1975 and editorial comments were also made. But in no paper, it was reported anywhere that I made any speech or tried in any way to excite the Congress demonstrators by making any speech or disparaging remarks against any Congress leader. On the contrary, these papers mentioned how I was physically assaulted by the hooligans and my nose started bleeding in consequence.

On 3rd April, the Chief Minister of West Bengal, the Congress President and other Congress leaders and many Congress and CPI MLAs made vitriolic attacks on JP in trying to justify the anti-JP demonstration and praised the role played by the Congress demonstrators but none of them stated any where that I made any speech to excite the Congress demonstrators during time of violent demonstration against JP.

I repeat that the statement made by the Home Minister, as part of the report sent to him by the Government of West Bengal, accusing me as playing the role of an instigator of violence, is perversely fabricated, politically motivated and maliciously concocted to cover up the omissions and commissions of the Government of West Bengal in not allowing the police to deal with the violent demonstration against JP and his supporters.

I urge the Home Minister to set up a Parliamentary Committee to inquire into the origin and the nature of the grisly incidents of April, 2, 1975.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY) : Sir, I have listened, with attention, to the statement made by Shri Samar Guha under Direction 115. He has referred to my earlier statement made on the Floor of the House on the 8th April, 1975, about the incidents in Calcutta during Shri Jayaprakash Narayan's visit on 2nd April. He has specifically objected to the following portions of my statement :

"Tension, however, increased subsequently due to counter demonstration by the followers of Nav Nirman Samity and the speeches given by Shri Samar Guha, M.P.... Shri Samar Guha, MP made the following remarks, 'Goonidism is going on under the direction of Indira Gandhi. Indira Gandhi and her favourite Chief Minister are leaders of goonda gang's.... Shri Samar Guha, MP then climbed on the bonnet of the car and began castigating the Congress, the Chhatra Parishad and the Yuva Congress. Irritated by this utterances, some of the demonstrators surged towards the car...."

I had made my statements based on the information furnished by the State Government and had, in fact, quoted verbatim from their reports regarding the remarks attributed to Shri Samar Guha. On receiving information that the Speaker has permitted Shri Samar Guha to raise the matter in the House under Direction 115, we checked the matter again with the State Government and they have reiterated their earlier report. I, therefore, submit, Sir, that there has been no mistake or inaccuracy in sharing with the House the information furnished by the State Government.

Shri Samar Guha has said that the Home Minister wholly disbelieved him and accepted the report of the West Bengal Government as correct. It is not a question of our believing or disbelieving Shri Samar Guha. Law and order is primary the concern of the State Government. It has been our convention and practice to rely on the reports from the State Governments while giving information to the Hon'ble Members of this House about law and order incidents.

13.29 hrs.

ELECTION TO COMMITTEE

MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : I beg to move :

"That in pursuance of Section 4(3) (c) of the Marine Products Export